## GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:2546 ANSWERED ON:13.03.2013 AIRPORT CHARGES PAID BY AI Siddeswara Shri Gowdar Mallikarjunappa

## Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the annual charges paid/being paid by Air India (AI) for using the private airports at Bengaluru, Mumbai, Cochin, Delhi and Hyderabad during the last three years and the current year;
- (b) whether Air India had entered into a long lock-in agreements with these airports even if it does not utilize fully the services including the hired gates, etc. and if so, the details thereof;
- (c) the steps taken/proposed to be taken by Air India to reduce its financial burden by reducing un-needed facilities; and
- (d) the steps proposed to re-negotiate the agreement between Air India and private airports?;

## **Answer**

Minister of State in the Ministry of CIVIL AVIATION (SHRIK. C. VENUGOPAL)

(a): The details of annual charges paid/being paid by Air India for using the private airports at Bengaluru, Mumbai, Cochin, Delhi and Hyderabad during the last three years and the current year are as under:

Rs. Airports	In crore 2009-10	2010-11	2011-12	2012-13(upto Jan)
Delhi	36.07	44.65	52.67	70.08
Mumbai	25.57	23.48	28.83	25.33
Bengaluru	12.02	13.37	12.72	12.36
Hyderabad	3.99	4.16	5.01	3.78
Cochin	7.75	9.03	9.78	8.23

- (b): The property charges are paid as per the rates certified by the Regulatory Authority and there is no specific agreement in this regard.
- (c) and (d): Does not arise in view of the reply to (b) above.